

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UN STARRED QUESTION NO. 949
TO BE ANSWERED ON 09.02.2022

ICDS SCHEME IN KARNATAKA

949. SHRI IRANNA KADADI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the districts in which Integrated Child Development Services (ICDS) scheme have been implemented along with the total number of beneficiaries enrolled under it in Karnataka;
- (b) the funds allocated and utilised during the last three years under the scheme, year-wise;
- (c) the details of the schemes being implemented for empowerment of women and development of children in the country; and
- (d) the amount of funds allocated/released/utilised and achievements made thereunder during each of the last three years and the current year, scheme, State/UT-wise including Karnataka?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) As per information provided by the State Government of Karnataka the Anganwadi Services Scheme [erstwhile Integrated Child Development Services (ICDS)] has been implemented in all the 30 districts of the State of Karnataka with 51,23,930 number of beneficiaries (as on April-2021).

(b) The funds allocated and utilized during the last three years under Anganwadi Services Scheme by the State of Karnataka is as under:

(Rupees in Lakhs)

S. No.	Year	Funds Released	Funds Utilized
i.	2018-19	87095.19	63861.64
ii.	2019-20	74079.52	87667.51
iii.	2020-21	68641.75	94098.46

(c) & (d) The details of schemes being implemented for empowerment of women and development of children is as under:

1. **Anganwadi Services:** Under Anganwadi Services, a package of six services is provided to Pregnant Women and Lactating Mothers and to Children under the age of 6 years i.e. (i) Supplementary Nutrition (SNP); (ii) Pre-school Non-formal Education; (iii) Nutrition & Health Education; (iv) Immunization; (v) Health Check-up, and (vi) Referral Services. Three of the six services, viz., Immunization, Health check-up and Referral Services are related to health and are provided through NRHM & Public

Health Infrastructure. Streamlined Guidelines were issued for transparency and accountability in delivery of supplementary nutrition on 13.01.2021.

2. One Stop Centre and Universalization of Women Helplines: Women Welfare Section implements the schemes of One Stop Centre and Universalization of Women Helplines. The One Stop Centres (OSCs) aim to facilitate women affected by violence with a range of integrated services under one roof such as Police facilitation, medical aid, providing legal aid and legal counselling, psycho-social counselling, temporary shelter etc. Further, the Women Helpline (WHL) Scheme provides 24 hours emergency and non-emergency response to women, both in public and private spaces by linking them with appropriate authority such as Police, One Stop Centre, Hospital, Legal Services etc. WHL also supports women in distress with rescue van and counselling services in addition to providing information about women welfare schemes and programs across the country.

3. Swadhar Greh Scheme: The Swadhar Greh Scheme targets the women victims of difficult circumstances who are in need of institutional support for rehabilitation so that they could lead their life with dignity.

4. Ujjawala Scheme: The Ujjawala Scheme is a Centrally Sponsored Scheme for Prevention of trafficking and for Rescue, Rehabilitation, Re-integration and Repatriation of victims of trafficking for commercial sexual exploitation.

5. Working Women Hostel: Working Women Hostel Scheme is a Centrally Sponsored Scheme which is being implemented by the Government with the objective to provide safe and conveniently located accommodation for working women, with day care facility for their children, wherever possible, in urban, semi urban, or even rural areas where employment opportunity for women exist.

6. Scheme for Adolescent Girls (SAG): SAG is a Centrally-sponsored scheme which aims at providing nutritional support to out of school girls in the age group of 11- 14 years for improving their health and nutritional status under the nutrition component on one hand and motivates them to go back to formal schooling, provides life skill training, accessing public services etc. under non-nutrition component on the other hand.

7. POSHAN Abhiyaan: POSHAN Abhiyaan launched on 8th March 2018, aims to achieve improvement in nutritional status of Children, Adolescent Girls, Pregnant Women and Lactating Mothers in a time bound manner by adopting a synergised and result oriented approach. Mission Poshan 2.0, an integrated nutrition support programme has been announced in budget 2021-2022 for all States/UTs. It seeks to strengthen nutritional content, delivery, outreach and outcomes with focus on developing practices that nurture health, wellness and immunity to disease and malnutrition. A programme to support development of Poshan Vatikas at Anganwadi Centres to meet dietary diversity gap leveraging traditional knowledge in nutritional practices has also been taken up.

8. Beti Bachao Beti Padhao (BBBP): Beti Bachao Beti Padhao (BBBP) Scheme was launched on 22nd January 2015 with an aim to address declining Child Sex Ratio (CSR) and related issues of empowerment of girls and women over a life cycle continuum. The objectives of the scheme are, to prevent gender biased sex selective elimination, to ensure survival and protection of the girl child and to ensure education and participation of the girl child. The key elements of the scheme include nation-wide

media and advocacy campaign and multi-sectoral intervention in selected districts. Under the scheme funds are transferred directly to the Districts with 100 % central Share. Sex Ratio at Birth at National level has increased from 918 (2014-15) to 937 (2020-21).

9. Mahila Shakti Kendra (MSK): The Mahila Shakti Kendra (MSK) Scheme was approved in November, 2017 as a centrally sponsored scheme to empower rural women through community participation. The scheme aims to facilitate inter-sectoral convergence of schemes and programs meant for women. The scheme is implemented through State Governments and UT Administrations with a cost sharing ratio of 60:40 between Centre and States except for North East & Special Category States where the funding ratio is 90:10. For Union Territories 100% central funding is provided.

10. Pradhan Mantri Matru Vandana Yojana (PMMVY) is a Centrally Sponsored Conditional Cash Transfer Scheme, for implementation across the country with effect from 01.01.2017. The maternity benefit under PMMVY is available to all Pregnant Women & Lactating Mothers (PW&LM), excluding PW&LM who are in regular employment with the Central Government or the State Governments or Public Sector Undertakings (PSUs) or those who are in receipt of similar benefits under any law for the time being in force, for first living child of family. Under the scheme Rs.5,000/- provided to the eligible beneficiary in three installments during pregnancy and lactation in response to individual fulfilling certain nutrition and health seeking conditions. The eligible beneficiary also receives the remaining cash incentive as per approved norms towards maternity benefit under Janani Suraksha Yojana (JSY) after institutional delivery so that on an average, a woman gets Rs.6,000/-.

The details of funds allocated/ utilised/ released under the aforementioned schemes during last three years and current year alongwith the achievements made in this regard are annexed at Annexure-I.

Annexure-I

Annexure Referred In Reply to Part (c) & (d) of Rajya Sabha Unstarred Question No.949 for answer on 09.02.2022 asked by Shri Iranna Kadadi regarding “ICDS Scheme in Karnataka” indicating the State-wise funds released under **Anganwadi Services Scheme** during last three years and current year

Sl. No.	State/UTs	Fund released during 2018-19					(Rupees in Lakhs)
		SNP			ICDS (GENERAL)		
		APIP Approved	Funds released	Funds Utilized	APIP Approved	Funds released	Funds Utilized
1	Andhra Pradesh	39530.13	37353.55	36412.22	28884.89	32895.05	27789.58
2	Bihar	70750.25	76987.83	74301.2	47613.06	36974.64	39823.31
3	Chhattisgarh	27099.81	24279.95	20252.58	23943.28	28735.52	28735.52
4	Goa	863.98	859.5	844.9	721.02	778.06	621.47
5	Gujarat	32535.82	32051.56	23392.34	25716.23	29206.4	32295.14
6	Haryana	7645.58	7305.22	4195.22	13080.7	13276.2	11679.89
7	Jharkhand	29083.25	29083.25	27373.26	19003.49	18797.43	16865.29
8	Karnataka	49589.22	43588.97	38759.92	31161.5	43506.22	25101.72
9	Kerala	10784.8	10785.38	13006.73	15699.34	17058	14631.48
10	Madhya Pradesh	63241.34	64088.78	65209.8	47132.09	50633.1	37433.09
11	Maharashtra	55055.2	106535.22	76557.08	50947.2	56705.31	43698.32
12	Odisha	46408.23	43450.56	44825.99	32117.23	33841.79	33443.35
13	Punjab	7488.18	3744.1	5327.15	12981.63	13411.95	13877.81
14	Rajasthan	33221.84	34950.74	29599.82	27873.05	29085.81	27522.08
15	Tamil Nadu	37246.57	37271.35	36839.02	23379.78	26488.7	17400.46
16	Telangana	21170.5	22045.61	21398.84	17816.79	21257.53	19260.18
17	Uttar Pradesh	156155.99	104579.08	150232.24	80195.01	85548.34	73011.82
18	West Bengal	54420	68046.87	67871.56	51081.49	54839.34	28286.44
19	Delhi	6762.17	3474.65	5609.01	5479.59	5457.19	4085.32
20	Puducherry	0	0	0	447.65	452.11	163.33
21	Himachal Pradesh	6976.22	6976.21	6957.88	18179.26	24112.44	17038.94
22	Jammu & Kashmir	4257.02	2128.5	7330	29614	34361.46	30376.57
23	Uttarakhand	12090.44	13612.57	15423.98	17648.3	18465.2	16712.74
24	Andaman & Nicobar	369.94	369.94	298.46	756.8	883.04	883.04
25	Chandigarh	769.72	769.72	769.72	553.9	634.14	634.14
26	D. & Nagar Haveli	168.86	168.86	168.86	300.97	354.23	354.23
27	Daman & Diu	170.08	170.08	170.08	76.45	97.13	97.13
28	Lakshadweep	100.26	100.26	100.26	169.44	245.2	245.2
29	Arunachal Pradesh	5010.68	4411.4	4470.65	7528.29	7375.84	9671.02
30	Assam	45037.9	30597.01	34050.78	50802.45	49561.1	57546.8
31	Manipur	5089.02	7134.08	4465.34	9709.45	8892.39	16712.74
32	Meghalaya	10468.21	12364.04	12364.04	5613.68	4996.77	5912.73
33	Mizoram	2242.64	1843.36	1817.23	2544.32	2493.46	2475.98
34	Nagaland	7588.35	8231.2	6906.86	4828.28	3721	5674.74
35	Sikkim	751.11	450.66	484.4	1430	1500.36	1500.36
36	Tripura	7488.55	7781.78	7781.78	8940.65	9406.72	7951.4
Total		857631.86	847591.84	845569.2	713971.26	766049.17	669513.36

Note: (1) Funds are released out of approved allocation after adjusting unspent balances / excess expenditure incurred by the States/UTs in the previous year.

(2) The funds are released to the States/UTs are more than the Approved allocation because of increase in rate of honorarium to the AWWs/AWHs w.e.f 01.10.2018.

APIP- Annual Programme Implementation Plan

SNP- Supplementary Nutrition Programme

Sl. No.	State/UTs	Fund released during 2019-20					
		SNP			ICDS (GENERAL)		
		APIP Approved	Funds released	Funds Utilized	APIP Approved	Funds released	Funds Utilized
1	Andhra Pradesh	35844.15	32726.24	35506.93	36778.6	29729.92	33070.43
2	Bihar	77825.28	76100.71	77138.36	63915.2	47936.4	48225.23
3	Chhattisgarh	29809.79	20930.7	29702.51	33243.8	24932.85	24932.85
4	Goa	845.46	826.38	831.65	912.18	684.14	869.96
5	Gujarat	35789.4	33671.97	40542.46	32581.23	32422.06	30313.82
6	Haryana	8410.14	4205.09	4294.73	17475.56	13106.67	10669.92
7	Jharkhand	31991.58	22959.33	21807.41	25608.28	19206.2	20568.00
8	Karnataka	54548.14	42657.55	51728.29	41895.96	31421.97	35939.22
9	Kerala	11863.28	14085.21	13835.69	22766.91	17534.3	19284.67
10	Madhya Pradesh	69565.47	71534.93	69650.22	60763.99	45572.99	55680.17
11	Maharashtra	60560.72	78949.43	79886.53	66783.74	50087.82	61188.42
12	Odisha	51049.06	49466.82	50069.06	44570.7	33428.03	37639.91
13	Punjab	8237.00	5346.54	3517.45	18657.52	13993.14	13993.14
14	Rajasthan	36544.02	29913.62	28231.68	37642.03	28231.53	30864.71
15	Tamil Nadu	39331.66	37341.72	36919.04	33477.59	25108.19	28361.07
16	Telangana	23287.55	22519.69	21325.83	24058.55	21987.17	20682.58
17	Uttar Pradesh	171771.59	148686.46	153035.98	109850.13	82387.61	92244.90
18	West Bengal	59862.00	59862.00	77738.02	68091.96	51068.97	54307.98
19	Delhi	7438.39	4425.64	6327.18	11431.13	8573.36	6057.88
20	Puducherry	0	0	0	604.21	453.16	642.63
21	Himachal Pradesh	7673.84	7655.5	6152.41	22201.73	16651.3	19090.12
22	Jammu & Kashmir	4682.72	2341.36	4317.29	37701.07	28275.8	28380.36
23	Uttarakhand	13299.48	13308.15	15484.60	21470.94	16103.22	17991.02
24	Andaman & Nicobar	406.94	327.44	327.44	994.91	802.54	802.54
25	Chandigarh	846.69	705.52	705.52	765.79	622.16	622.16
26	D. & Nagar Haveli	185.74	185.75	185.75	375.9	375.9	375.9
27	Daman & Diu	187.09	139.88	139.88	127.45	121.59	121.59
28	Lakshadweep	110.28	55.14	55.14	95.78	71.84	71.84
29	Arunachal Pradesh	3830.67	2332.96	4006.30	10187.2	9472.2	9472.2
30	Assam	49541.69	49541.69	62707.56	63171.81	57539.63	59830.52
31	Manipur	9960.45	4980.21	4365.16	14238.09	10678.57	9858.88
32	Meghalaya	11515.03	11582.97	11456.64	7049.75	6624.75	6624.75
33	Mizoram	2466.9	2041.49	2041.49	3422.38	2566.79	3598.47
34	Nagaland	7967.69	7390.27	7967.68	6370.59	7636.36	7112.36
35	Sikkim	582.82	291.42	488.30	2182.15	1636.62	2067.21
36	Tripura	8979.7	7028.04	6962.08	11799.79	8849.84	9422.53
Total		936812.41	866117.82	929452.26	953264.6	745895.59	800979.94

APIP- Annual Programme Implementation Plan
 SNP- Supplementary Nutrition Programme

Sl. No.	State/UTs	Fund released during 2020-21					
		SNP			ICDS (GENERAL)		
		APIP Approved	Funds released	Funds Utilized	APIP Approved	Funds released	Funds Utilized
1	Andhra Pradesh	37473.16	37135.93	39621.07	39873.84	32145.17	35874.75
2	Bihar	85607.81	85607.81	92248.70	79313.7	41451.77	45445.88
3	Chhattisgarh	32790.77	24593.07	26222.62	33870.8	25841.06	26987.48
4	Goa	881.76	858.8	823.09	1285.37	1165.27	892.91
5	Gujarat	39368.34	33671.97	50526.47	32465.82	27761.28	29690.94
6	Haryana	9251.15	5919.04	9630.85	16977.41	12194.63	11869.85
7	Jharkhand	35190.74	26033.9	13609.62	26459.84	19750.86	19224.29
8	Karnataka	59944.17	41000	58445.14	40205.33	27641.75	35653.32
9	Kerala	13049.61	13049.61	17111.18	23197.38	18941.99	19153.59
10	Madhya Pradesh	76522.02	74405.7	55338.77	62419.6	47631.89	53155.97
11	Maharashtra	66616.79	66330.71	86147.00	66818.56	52452.49	57438.70
12	Odisha	51279.05	50299.05	50434.24	44976.91	34353.21	38054.00
13	Punjab	9060.70	4341.15	5640.37	16596.86	12687.89	N/R
14	Rajasthan	40198.42	34894.46	36702.71	37836.08	28231.15	32069.77
15	Tamil Nadu	39852.62	39022.39	37167.33	32395.03	22048.8	26062.17
16	Telangana	22487.67	21522.15	25139.46	23957.08	18408.88	21042.26
17	Uttar Pradesh	188948.75	139063.6	88800.15	106996.83	59495.34	83636.83
18	West Bengal	65848.20	65848.2	31659.56	67822.24	38757.05	58129.73
19	Delhi	7185.75	6539.81	7179.30	10931.52	3547.26	6331.49
20	Puducherry	0.00	0	N/R	555.58	424.39	N/R
21	Himachal Pradesh	8441.22	6919.79	7023.79	24591.84	18632.28	N/R
22	Jammu & Kashmir	4682.72	4629.5	3512.05	39620.25	24272.52	37184.90
23	Uttarakhand	14629.43	14629.43	15276.49	23445.95	17820.82	17265.85
24	Andaman & Nicobar	406.43	406.43	406.43	1155.01	1119.01	119.01
25	Chandigarh	633.26	633.26	633.26	616.57	594.07	594.07
26	D. & Nagar Haveli & Daman & Diu	410.11	410.11	410.11	511.68	491.43	491.43
27	Ladakh	554.23	554.23	554.23	1694.07	1885.98	1885.98
28	Lakshadweep	121.31	90.99	90.99	127.78	113.44	113.44
29	Arunachal Pradesh	4001.44	3708.17	3767.99	11246.92	4420.82	2632.04
30	Assam	54495.86	54495.86	69759.55	63289.83	52880.27	52030.96
31	Manipur	8771.49	10697.3	6667.96	15507.42	6686.14	7993.14
32	Meghalaya	11707.34	11648.95	11224.55	6965.8	6044.17	6175.57
33	Mizoram	2713.59	2288.18	2288.18	3874.83	5104.16	3580.04
34	Nagaland	8233.04	8232.9	8233.04	6921.27	6688.44	6705.38
35	Sikkim	606.45	336.42	517.57	2169.57	2093.06	2067.21
36	Tripura	8670.68	6503.02	7261.80	11488.99	8734.45	10334.73
Total		1010636.08	896321.89	870075.62	978183.56	682513.19	749887.68

APIP- Annual Programme Implementation Plan

N/R-Not reported by State Government.

(Rs. in lakhs)

Sl. No.	State/UTs	Fund released during 2021-22 (As on 02.02.2022)			
		SNP		ICDS (GENERAL)	
		APIP Approved	Funds released	APIP Approved	Funds released
1	Andhra Pradesh	37135.93	27851.94	37876.99	28220.75
2	Bihar	85607.81	85607.81	72588.79	69074.08
3	Chhattisgarh	24593.07	16395.38	33742.69	16935.40
4	Goa	871.86	440.88	912.01	642.68
5	Gujarat	33671.97	33671.97	34001.50	32817.50
6	Haryana	5919.04	4625.58	19394.22	8488.70
7	Jharkhand	26033.90	17595.38	25404.26	13229.92
8	Karnataka	42415.51	42415.51	44842.77	42268.09
9	Kerala	13049.61	6524.80	22751.82	11598.70
10	Madhya Pradesh	74405.70	38261.02	58893.51	31209.80
11	Maharashtra	85709.12	64281.84	72164.88	66099.60
12	Odisha	50299.05	49454.24	46388.75	22488.46
13	Punjab	4477.26	4530.36	36741.50	8298.44
14	Rajasthan	34894.46	22675.51	40771.39	18918.04
15	Tamil Nadu	39022.39	19926.32	33900.72	16197.52
16	Telangana	22029.15	24680.58	25395.92	23552.10
17	Uttar Pradesh	139063.60	94474.38	105386.61	74568.33
18	West Bengal	65848.20	32924.10	72710.37	33911.12
19	Delhi	6539.81	6539.81	12268.14	5465.76
20	Puducherry	0.00	0	592.03	277.80
21	Himachal Pradesh	7183.83	4220.62	23548.27	12295.92
22	Jammu & Kashmir	4629.50	3458.83	37114.91	19810.12
23	Uttarakhand	14629.43	10972.07	23403.02	14270.21
24	Andaman & Nicobar	406.43	203.22	1248.96	1248.96
25	Chandigarh	702.83	702.83	704.95	704.95
26	D. & Nagar Haveli & Daman & Diu	410.11	410.11	523.28	523.28
27	Ladakh	133.65	277.12	1190.35	1190.35
28	Lakshadweep	171.30	60.66	123.88	63.90
29	Arunachal Pradesh	3708.17	3018.22	12357.17	5623.46
30	Assam	54495.86	40871.90	69916.46	44751.21
31	Manipur	9101.98	4385.74	14303.27	7753.72
32	Meghalaya	11240.57	8297.72	7040.41	3482.90
33	Mizoram	2288.18	1862.77	4096.69	3315.32
34	Nagaland	8232.90	6174.63	7232.43	5207.89
35	Sikkim	359.50	303.22	2312.77	1084.78
36	Tripura	7104.28	4335.34	12363.57	5744.5
Total		916385.96	682432.41	1014209.26	651334.26

Annexure Referred In Reply to Part (c) & (d) of Rajya Sabha Unstarred Question No.949 for answer on 09.02.2022 asked by Shri Iranna Kadadi regarding "ICDS Scheme in Karnataka" indicating the State-wise funds released under **One Stop Centres** during last three years and current year (upto 07.02.2022)

(Amount in Rs.)

SL	State	2018-19		2019-20		2020-21		2021-22	
		Released	Utilised	Released	Utilised	Released	Utilised	Released	Utilised
1	Andaman and Nicobar Islands	3687641	3637641	4159792	2934934	3859069	1418376	2680998	0
2	Andhra Pradesh	39063148	20126035	26099278	17442510	21105250	600000	24956761	0
3	Arunachal Pradesh	78202084	8811508	13418151	0	52014408	0	36945036	0
4	Assam	78695087	14321617	80408520	6040452	63614400	1200000	53184222	0
5	Bihar	30832455	0	104609180	989813	70966339	0	55516650	0
6	Chandigarh	930799	880799	1500450	1500450	3383756	0	1500450	0
7	Chattishgarh	66244372	64944372	67738483	22791897	35320987	0	40512150	0
8	Dadra and Nagar Haveli and Daman and Diu	50000	0	7345503	306879	4601200	0	4501350	0
9	Delhi	0	0	36255258	4454069	18304950	7193084	16117219	0
10	Goa	492000	392000	1500450	0	3000900	0	3000900	0
11	Gujarat	56269778	15594827	67951666	33334622	85082483	25343210	66387659	0
12	Haryana	47960546	11735787	40192416	23793212	40443694	7433759	35517428	0
13	Himachal Pradesh	10118850	1703950	31729794	0	19805400	0	18005400	0
14	Jammu and Kashmir	15020425	3532525	9639473	3720679	22483933	0	23256975	0
15	Jharkhand	70436941	62318054	40853107	0	69124908	4800000	50678102	0
16	Karnataka	59444419	19163522	58203580	4869372	73508758	2400000	51388314	0
17	Kerala	28331849	6219675	14090453	2296401	23705850	0	21006300	0
18	Ladakh-UT	0	0	0	0	6545042	2743880	3000900	0
19	Lakshdweep	0	0	2091225	0	1350225	0	1500450	0
20	Madhya Pradesh	112391390	61311384	167092445	3335438	104431900	1200000	81623400	0
21	Maharashtra	38929425	19385475	66998501	4393468	64620010	600000	53700439	0
22	Manipur	35722445	28120620	24884407	12767332	50193815	4800000	39658560	0
23	Meghalaya	18639947	7120047	37430224	4991106	21161595	600000	17882770	0
24	Mizoram	27264535	15565835	21870881	1499840	17263928	0	12003600	0
25	Nagaland	45487024	37619153	19173411	7051684	33590577	17786459	38621439	0
26	Odisha	77459998	11477616	20934647	3528369	93155192	0	48749911	0
27	Puducherry	4766836	0	4376136	0	7201800	0	6723802	0
28	Punjab	52633488	31809180	35183739	7172012	48461272	7555000	38531370	0
29	Rajasthan	30860275	15660603	67711508	7077488	56686911	600000	71896722	0
30	Sikkim	3923225	0	6809569	2558294	6601800	600000	8079954	0
31	Tamil Nadu	113995447	55349618	71359691	44600458	106060397	24092195	52037586	0
32	Telangana	58948915	15821620	62446827	14814166	77573415	0	49514850	0
33	Tripura	26901349	1990500	6001800	0	15603600	600000	13574689	0
34	Uttar Pradesh	222830497	111427836	123193989	18383657	228832664	0	112533750	0
35	Uttarakhand	27225409	19760441	22907445	9895440	27308659	0	19505850	0
36	West Bengal	0	0	9546450	0	19890150	0	0	0

Annexure Referred In Reply to Part (c) & (d) of Rajya Sabha Unstarred Question No.949 for answer on 09.02.2022 asked by Shri Iranna Kadadi regarding "ICDS Scheme in Karnataka" indicating the State-wise funds released under **WHL scheme** during last three years and current year (upto 07.02.2022)

(Amount in Rs.)

SL	State	2018-19		2019-20		2020-21		2021-22	
		Released	Utilised	Released	Utilised	Released	Utilised	Released	Utilised
1	Andaman and Nicobar Islands	5094565	5094565	3408000	3408000	1704000	1704000	3301455	0
2	Andhra Pradesh	6060357	6060357	3408000	3408000	5769877	5769877	11928000	0
3	Arunachal Pradesh	8135911	8135911	6146252	6146252	3976000	3976000	2976903	0
4	Assam	1612058	1612058	6196756	6196756	6427874	6427874	6097868	0
5	Bihar	5494258	5494258	4650000	4650000	2325000	2325000	6671412	0
6	Chandigarh	5892584	5892584	6626660	6626660	5111578	5111578	4492580	0
7	Chattishgarh	8535423	8535423	6816000	6816000	6666682	6666682	8255620	0
8	Dadra and Nagar Haveli and Daman and Diu	0	0	3408000	0	1704000	0	0	0
9	Delhi	0	0	0	0	0	0	0	0
10	Goa	0	0	2771000	2771000	1704000	1704000	0	0
11	Gujarat	8940000	0	4650000	0	2325000	0	0	0
12	Haryana	0	0	2210254	2210254	1704000	1704000	3152590	0
13	Himachal Pradesh	0	0	0	0	0	0	0	0
14	Jammu and Kashmir-UT	3382501	3382501	9838640	9838640	6006790	6006790	4871866	0
15	Jharkhand	0	0	0	0	0	0	0	0
16	Karnataka	0	0	0	0	0	0	0	0
17	Kerala	6765000	6765000	3408000	3408000	8073249	8073249	6816000	0
18	Ladakh-UT	0	0	0	0	0	0	0	0
19	Lakshdweep	0	0	0	0	0	0	0	0
20	Madhya Pradesh	0	0	0	0	2325000	2325000	2992440	0
21	Maharashtra	0	0	0	0	0	0	0	0
22	Manipur	0	0	0	0	1704000	1704000	8409103	0
23	Meghalaya	3270000	3270000	3408000	3408000	8808465	8808465	3425053	0
24	Mizoram	8520000	8520000	3408000	3408000	6816000	6816000	5112000	0
25	Nagaland	6816000	6816000	3408000	3408000	10224000	10224000	5107000	0
26	Odisha	9865173	9865173	3408000	3408000	9625478	9625478	4736696	0
27	Puducherry	5108000	0	0	0	0	0	0	0
28	Punjab	2719498	0	3408000	0	1704000	0	0	0
29	Rajasthan	0	0	4650000	4650000	6732957	6732957	3280944	0
30	Sikkim	3380782	0	3408000	0	1704000	0	5681099	0
31	Tamil Nadu	4650000	4650000	4650000	4650000	2325000	2325000	2727830	0
32	Telangana	0	0	12839001	12839001	4861468	4861468	8278201	0
33	Tripura	0	0	0	0	0	0	0	0
34	Uttar Pradesh	8854892	8854892	4650000	4650000	13253502	13253502	5915619	0
35	Uttrakhand	5761087	5761087	6040147	0	1704000	0	966112	0
36	West Bengal	0	0	0	0	0	0	0	0

Annexure Referred In Reply to Part (c) & (d) of Rajya Sabha Unstarred Question No.949 for answer on 09.02.2022 asked by Shri Iranna Kadadi regarding "ICDS Scheme in Karnataka" indicating the State/UT-wise funds released under **Swadhar Greh**

(Rupees in Lakhs)

S. No.	States/UTs	Amount Released/allocated during year 2018-19	Amount Utilized During year 2018-19	Amount Released/allocated during year 2019-20	Amount Utilized during 2019-20	Amount Released/allocated, during year 2020-21	Amount Utilized during 2020-21
1	Andhra Pradesh	-	-	190.93	-	0	-
2	Assam	152.60	152.60	143.51	143.51	0	-
3	Andaman & Nicobar Island	7.27	7.27	7.27	7.24	3.96	**
4	Arunachal Pradesh	18.05	18.05	9.69	9.69	10.48	**
5	Bihar	0	-	0	-	0	-
6	Chandigarh	6.64	7.99*	7.99	7.99	8.45	8.45
7	Chhattisgarh	30.25	30.25	22.95	21.35	22.89	**
8	Dadra & Nagar Haveli	0	0	0	0	0	0
9	Daman & Diu	0	0	0	0	0	0
10	Delhi	16.10	9.5	18.38	17.72	13.10	**
11	Gujarat	0	-	18.31	-	15.26	**
12	Goa	0	-	0	-	0	-
13	Haryana	3.39	3.39	0	-	0	-
14	Himachal Pradesh	0	0	5.45	3.05	3.35	6.53*
15	Jharkhand	0	-	18.17	7.88	0	-
16	Jammu & Kashmir	36.20	36.20	38.87	38.86	27.76	27.76
17	Karnataka	274.35	274.35	221.67	201.53	301.31	272.84
18	Kerala	69.59	-	32.26	-	71.11	**
19	Lakshadweep	0	0	0	0	0	0
20	Madhya Pradesh	46.09	47.55*	162.05	144.52	53.01	72.97*
21	Maharashtra	0	-	0	-	0	-
22	Mizoram	81.09	-	71.97	-	0	-
23	Manipur	424.30	424.30	267.08	267.08	313.74	**
24	Meghalaya	0	-	0	8.58	36.36	**
25	Nagaland	25.69	25.69	13.08	13.08	0	-
26	Odisha	456.79	531.97*	286.73	240.47*	642.96	**
27	Punjab	8.00	-	9.58	-	0	-
28	Puducherry	20.06	20.06	7.99	7.99	21.17	**
29	Rajasthan	0	-	87.19	-	0	-
30	Sikkim	6.72	6.72	10.64	10.47	10.47	**
31	Tamil Nadu	409.75	405.22	160.12	155.69	432.35	**
32	Telangana	116.09	116.09	299.16	219.16	205.26	**
33	Tripura	46.23	43.24	26.17	21.36	84.60	**
34	Uttar Pradesh	0	-	0	-	0	-
35	Uttarakhand	0	-	0	-	0	-
36	West Bengal	0	-	0	-	155.67	**

*including previous year's unspent balance.

** Statement of Expenditure/Utilization Certificate not received.

Annexure Referred In Reply to Part (c) & (d) of Rajya Sabha Unstarred Question No.949 for answer on 09.02.2022 asked by Shri Iranna Kadadi regarding "ICDS Scheme in Karnataka" indicating the State/UT-wise funds released under **Ujjawala Scheme**

(Rupees in crore)

S.No.	States/UTs	2018-19		2019-20		2020-21	
		Fund released	Fund utilized	Fund released	Fund utilized	Fund released	Fund utilized
1	Andhra Pradesh	-	-	-	-	-	**
2	Arunachal Pradesh	-	-	-	-	-	**
3	Assam	-	-	1.93	-	-	**
4	Andaman and Nicobar (UT)	-	-	-	-	-	
5	Bihar	-	-	-	-	-	**
6	Chandigarh	-	-	-	-	-	
7	Chhattisgarh	0.10	0.34	0.34	0.14	0.30	**
8	Dadra & Nagar Haveli	-	-	-	-	-	
9	Daman & Diu	-	-	-	-	-	
10	Delhi	-	-	-	-	-	**
11	Goa	-	-	-	-	0.02	**
12	Gujarat	0.25	-	-	-	-	**
13	Haryana	-	-	-	-	-	
14	Himachal Pradesh	-	-	-	-	-	
15	Jammu & Kashmir	-	-	-	-	-	
16	Jharkhand	-	-	0.14	-	-	**
17	Karnataka	-	-	-	-	1.24	**
18	Kerala	-	-	0.28	-	-	**
19	Lakshadweep	-	-	-	-	-	
20	Madhya Pradesh	-	-	-	-	-	**
21	Maharashtra	-	-	-	-	-	**
22	Manipur	1.11	1.11	2.89	1.84	4.37	**
23	Mizoram	0.12	0.12	0.10	-	-	**
24	Meghalaya	-	-	-	-	-	
25	Nagaland	0.10	-	0.19	0.16	0.22	**
26	Odisha	0.20	-	1.46	0.60	1.01	0.65
27	Punjab	-	-	-	-	-	
28	Puducherry	-	-	-	-	-	
29	Rajasthan	-	-	-	-	-	**
30	Sikkim	-	-	0.10	-	-	**
31	Tamil Nadu	0.32	0.32	0.52	-	-	**
32	Telangana	0.37	-	0.37	0.37	0.74	**
33	Tripura	-	-	-	-	-	
34	Uttar Pradesh	-	-	-	-	-	**
35	Uttarakhand	-	-	0.21	-	-	**
36	West Bengal	-	-	-	-	-	**

** Statement of Expenditure/Utilization Certificate not received.

Annexure Referred In Reply to Part (c) & (d) of Rajya Sabha Unstarred Question No.949 for answer on 09.02.2022 asked by Shri Iranna Kadadi regarding "ICDS Scheme in Karnataka" indicating the State-wise funds released under **Working Women Hostel** during last three years and current year (as on 10.12.2021)

(Amount: in Lakhs)

S. N o.	State/ UTs	2018-19			2019-20			2020-21			2021-22	
		Funds Sanctioned/ allocated/released	Fund s Utiliz ed	Achievem ent (New Hostel Sanctione d)	Funds Sanctioned/ allocated/released	Fund s Utiliz ed	Achievem ent (New Hostel Sanctione d)	Funds Sanctioned/ allocated/released	Fund s Utiliz ed	Achievem ent (New Hostel Sanctione d)	Funds Sanctioned/ allocated/released	Achievem ent (New Hostel Sanctione d)
1	Andhra Pradesh	476.93	476.93	-	146.49	146.49	-	-	-	-	-	-
2	Arunachal Pradesh	116.76	116.76	-	-	-	-	-	-	-	-	-
3	Assam	7.77	3.74	-	-	-	-	7.76	-	01	-	-
4	Bihar	-	-	-	-	-	-	-	-	-	-	-
5	Chhattisgarh	-	-	-	-	-	-	-	-	-	5.45	-
6	Goa	-	-	-	-	-	-	-	-	-	-	-
7	Gujarat	-	-	-	-	-	-	-	-	-	69.70	-
8	Haryana	-	-	-	-	-	-	-	-	-	-	-
9	Himachal Pradesh	-	-	-	111.86	-	-	-	-	-	-	-
10	Jammu & Kashmir	-	-	-	-	-	-	-	-	-	-	-
11	Jharkhand	-	-	-	-	-	-	-	-	-	-	-
12	Karnataka	-	-	-	482.5	15.15	-	-	-	-	-	-
13	Kerala	252.56	-	-	901.5	480.0	04	-	-	-	273.97	-
14	Madhya Pradesh	244.03	240.00	01	-	-	-	-	-	-	191.19	-
15	Maharashtra	161.43	155.53	-	-	-	-	39.89	39.89	-	-	-
16	Meghalaya	-	-	-	-	-	-	-	-	-	-	-
17	Mizoram	170.62	170.62	01	136.50	-	-	-	-	-	-	-
18	Manipur	915.51	400.32	03	169.49	14.94	-	990.61	452.26	04	164.70	-
19	Nagaland	419.58	419.58	-	244.24	244.24	01	223.67	-	01	96.09	-
20	Orissa	-	-	-	-	-	-	-	-	-	-	-
21	Punjab	-	-	-	136.50	-	01	-	-	-	-	-
22	Rajasthan	-	-	-	-	-	-	-	-	-	-	-
23	Sikkim	-	-	-	-	-	-	-	-	-	-	-
24	Tamil Nadu	-	-	-	-	-	-	392.18	-	02	350.25	01
25	Telangana	268.91	153.90	-	746.10	101.09	05	-	-	-	-	-
26	Tripura	-	-	-	-	-	-	-	-	-	-	-
27	Uttarakhand	-	-	-	-	-	-	-	-	-	-	-
28	UP	-	-	-	-	-	-	-	-	-	-	-
29	West Bengal	-	-	-	-	-	-	-	-	-	-	-
30	Chandigarh	-	-	-	-	-	-	-	-	-	-	-
31	Delhi	-	-	-	-	-	-	-	-	-	-	-
32	Pondicherry	-	-	-	-	-	-	-	-	-	-	-

Annexure Referred In Reply to Part (c) & (d) of Rajya Sabha Unstarred Question No.949 for answer on 09.02.2022 asked by Shri Iranna Kadadi regarding "ICDS Scheme in Karnataka" indicating the State/UT-wise funds released under **Scheme for Adolescent Girls** during last three years and current year (as on 07.02.2022)

(Rupees in Lakhs)

S No	State/UT	2018-19		2019-2020		2020-21		2021-22
		Released	Utilized	Released	Utilized	Released	Utilized	Released
1	Andhra Pradesh	1011.98	139.57	127.39	43.02	11.28	13.01	
2	Arunachal Pradesh	0	18.44	33.71	0	1.11	1.11	
3	Assam	0	774.51	488.62	1594.472	1919.17	155.17	
4	Bihar	25.54	686.12	582.91	23.78	2.94	0	
5	Chattisgarh	768.89	229.19	48.4	245.18	121.13	157.32	158.73
6	Goa	0.4	0.2	43.1	0.07	0.02	0.028	
7	Gujarat	4984.65	1514.03	1852.8	1668.67	870.58	1224.98	641.68
8	Haryana	37.41	44.71	70.56	22.19	0	13.41	
9	Himachal Pradesh	0	1.93	0	0	NI	NI	
10	Jammu & Kashmir	560.39	131.33	46.53	133.793	23.04	338.35	
11	Jharkhand	0	52.52	254.39	0	33.01	0	
12	Karnataka	923.76	630.65	1253.33	37.63	20.31	NR	
13	Kerala	289.74	3.43	1.08	2.25	1.61	1.52	2.04
14	Madhya Pradesh	5442.4	2676.33	1068.55	2279.53	213.75	217.34	
15	Maharashtra	3707.84	661.02	742.83	569.73	48.48	47.6	
16	Manipur	0	85.77	96.86	2.71	9.12	0	
17	Meghalaya	12.55	12.55	1278.81	37.69	4.06	28.87	
18	Mizoram	69.32	44.08	13.56	4.98	2.78	2.78	
19	Nagaland	214.3	225.46	223.29	207.56	187.76	187.76	93.88
20	Odisha	866.77	0	72.6	335.62	29.69	10.54	96.54
21	Punjab	26.3	42.13	0	0	4.67	0	
22	Rajasthan	0	59.39	0	130.35	58.94	525.47	
23	Sikkim	0	2.42	0	8.64	0.04	0.04	
24	Tamil Nadu	0	0	95.48	13.82	1.23	18.82	
25	Telangana	107.49	0	151.54	0	29.69	NR	
26	Tripura	19.16	72.51	32.27	20.03	15.76	26.625	
27	Uttar Pradesh	1000.35	0	1827.57	2798.24	410.88	918.95	776.49
28	Uttarakhand	0	0	0	0	20.31	0	
29	West Bengal	101.85	508.72	126.72	144.22	31.71	NR	
30	Andaman & Nicobar	0	0.19	0	0	0.02	NI	
31	Chandigarh	1.34	1.66	2.46	2.2	0.2	0.2	1.21
	Daman & Diu	4.53	0.66	0	-	0	NI	
32	D & NH	4.28	4.28	0	0.41	0.02	0	
33	Delhi	320.48	18.29	12.84	24.7	8.73	7.99	19.7
34	Lakshdweep	3.11	0.07128	0.04	0.02	0.01	0	0.14
35	Pondicherry	1.63	0.04	0	0	0.01	0	
36	Ladakh					0	NR	1.88
	TOTAL	20506.46	8642.20	10548.24	10351.51	4082.06	3897.883	1792.29

NR- Not reported, NI- Not implemented

Annexure Referred In Reply to Part (c) & (d) of Rajya Sabha Unstarred Question No.949 for answer on 09.02.2022 asked by Shri Iranna Kadadi regarding "ICDS Scheme in Karnataka" indicating the State/UT-wise funds released under **POSHAN Abhiyaan** (as on 1st January 2022)

Amount in ₹ lakhs

SN	States/UTs	Total Central Funds released till 01.01.2022
1	Andaman& Nicobar Islands	824.51
2	Andhra Pradesh	25363.32
3	Arunachal Pradesh	2815.88
4	Assam	32948.67
5	Bihar	49365.59
6	Chandigarh	767.38
7	Chhattisgarh	11434.54
8	Dadra & Nagar Haveli And Daman & Diu	1196.11
9	Delhi	3327.18
10	Goa	455.95
11	Gujarat	29127.69
12	Haryana	6808.82
13	Himachal Pradesh	10895.41
14	Jammu & Kashmir	9224.35
15	Jharkhand	6665.8
16	Karnataka	14276.52
17	Kerala	10444.89
18	Ladakh	118.768
19	Lakshadweep	425.62
20	Madhya Pradesh	39398.53
21	Maharashtra	60810.326
22	Manipur	4389.99
23	Meghalaya	5073.386
24	Mizoram	2575.03
25	Nagaland	5263.99
26	Odisha	15172.11
27	Puducherry	943.62
28	Punjab	6909.84
29	Rajasthan	22904.21
30	Sikkim	1370.98
31	Tamil Nadu	25060.44
32	Telangana	17906.84
33	Tripura	4135.95
34	Uttar Pradesh	56968.96
35	Uttarakhand	13574.89
36	West Bengal	26751.08
Total		525697.18

Annexure Referred In Reply to Part (c) & (d) of Rajya Sabha Unstarred Question No.949 for answer on 09.02.2022 asked by Shri Iranna Kadadi regarding "ICDS Scheme in Karnataka" indicating the State/UT-wise funds released under **Beti Bachao Beti Padhao** during last three years and current year

(Amount is Lakhs)

S No.	State	Total Fund Available/allocated 2018-19	Utilization during 2018-19	Total Fund Available/allocated 2019-20	Utilization during 2019-20	Total Fund Available/allocated 2020-21	Utilization during 2020-21	Total Fund Available/allocated 2021-22
1	Andhra Pradesh	196.5	94.73	200	137.49	200	27.98	220.00
2	Arunachal Pradesh	170.87	103.34	241.65	208.85	150	0.00	150.00
3	Assam	25	11.37	86.65	53.55	75	37.16	85.00
4	Bihar	418	15.16	425	52.25	389.69	0.00	389.69
5	Chhattisgarh	49.5	14.67	69.61	67.23	51.18	28.16	60.00
6	Goa	3.62	0	25	4.07	20.93	7.80	30.00
7	Gujarat	588.48	156.45	710.25	434.07	604.34	279.15	594.92
8	Haryana	536.56	199.46	522.67	286.69	485.8	142.26	530.37
9	Himachal Pradesh	252.59	190.64	293.48	229.85	222.41	106.26	220.00
10	J&K	422.9	192.67	552.67	370.44	496.48	105.77	501.63
11	Leh	25	20.15	45.73	37.96	16.39	0.00	16.39
12	Jharkhand	313.37	54.59	298.95	80.24	264.25	0.00	264.25
13	Karnataka	140.78	79.39	125	99.71	125	87.67	145.00
14	Kerala	23.5	2.83	25	17.14	25	6.08	30.00
15	Madhya Pradesh	1021.93	356.85	1264.41	758.69	1111.45	776.85	1201.16
16	Maharashtra	799.74	261.71	832.06	365.14	722.7	130.49	753.25
17	Manipur	269.45	241.94	398.55	367.73	375	274.98	220.00
18	Meghalaya	24.7	24.53	67.53	57.8	50	19.89	55.00
19	Mizoram	100	75	100	75	75	75.00	60.00
20	Nagaland	295.52	228.36	320.33	298.91	292.97	290.60	195.00
21	Odisha	119.63	3.29	375	50.88	346.08	52.38	409.32
22	Punjab	554.71	360.55	941.94	683.75	725.28	534.39	561.72
23	Rajasthan	857.64	151.88	886.62	430.73	813.15	455.27	786.42
24	Sikkim	50	47.5	50	50	25	22.20	30.00
25	Tamil Nadu	446.78	306.57	324.31	302.72	274.56	114.11	300.00
26	Telangana	217.2	143.67	309.42	218.33	219.55	25.00	194.56
27	Tripura	25	0	25	20.94	25	12.50	12.50
28	Uttar Pradesh	1798.05	402.78	1791.82	970.39	1394.21	742.60	1877.30
29	Uttarakhand	323.45	207.32	638.43	537.43	304.74	255.24	340.00
30	Andaman & Nicobar	25	20.64	33.27	28.09	25	19.47	25.00
31	Chandigarh	20.17	0	23.5	11.23	25	9.63	25.00
32	Dadra Nagar Haveli	16.4	0	25	3.17	21.82	0.00	25.00
33	Daman and Diu	39.06	14.65	61.91	15.01	46.89	0.42	93.51
34	NCT DELHI	261.95	115.59	218.89	38.53	214.77	0.00	214.77
35	Lakshadweep	24	2.65	25	23.52	12.5	0.00	12.50
36	Puducherry	25	25	25	22.32	12.5	0.00	12.50
	Total	10482.1	4125.93	12359.7	7409.85	10239.6	4639.31	10641.76

Submission of UCs for F.Y. 2020-21 is under way by various districts.

Annexure Referred In Reply to Part (c) & (d) of Rajya Sabha Unstarred Question No.949 for answer on 09.02.2022 asked by Shri Iranna Kadadi regarding "ICDS Scheme in Karnataka" indicating the State/UT wise Sex Ratio at Birth since 2018-19 under **Beti Bachao Beti Padhao**

Sl. No.	States/ UTs	Sex Ratio at birth (Female Live Births/ Male Births *1000)		
		2018-19	2019-20	2020-21
	All India	931	934	937
1	A & N Islands	948	985	961
2	Andhra Pradesh	953	945	952
3	Arunachal Pradesh	914	931	933
4	Assam	936	942	944
5	Bihar	915	917	915
6	Chandigarh	910	935	941
7	Chhattisgarh	959	965	961
8	Dadra & Nagar Haveli	938	915	883
9	Daman & Diu	889		
10	Delhi	920	915	927
11	Goa	954	971	949
12	Gujarat	918	914	918
13	Haryana	914	924	927
14	Himachal Pradesh	927	933	944
15	Jammu & Kashmir	943	942	933
16	Jharkhand	921	920	935
17	Karnataka	945	937	949
18	Kerala	959	958	958
19	Lakshadweep	891	952	948
20	Madhya Pradesh	938	935	939
21	Maharashtra	930	941	940
22	Manipur	924	924	954
23	Meghalaya	951	946	943
24	Mizoram	958	971	962
25	Nagaland	936	913	897
26	Odisha	941	938	936
27	Puducherry	943	938	985
28	Punjab	900	920	926
29	Rajasthan	947	948	946
30	Sikkim	948	962	929
31	Tamil Nadu	936	943	948
32	Telangana	943	950	933
33	Tripura	941	944	944
34	Uttar Pradesh	918	928	932
35	Uttarakhand	938	949	940
36	West Bengal	944	951	949

Annexure Referred In Reply to Part (c) & (d) of Rajya Sabha Unstarred Question No.949 for answer on 09.02.2022 asked by Shri Iranna Kadadi regarding "ICDS Scheme in Karnataka" indicating the State/UT-wise funds released under **Mahila Shakti Kendras** during last three years and current year

Sl. No.	States /UTs	Funds Released (Rupees in lakh)		
		2018-19	2019-20	2020-21
1	Andaman and Nicobar Islands (UT)	0.00	20.58	41.04
2	Andhra Pradesh	277.20	21.13	0.00
3	Arunachal Pradesh	151.35	334.38	0.00
4	Assam	0.00	88.30	473.79
5	Bihar	25.83	48.62	0.00
6	Chandigarh (UT)	33.44	14.03	26.58
7	Chhattisgarh	7.28	35.41	7.95
8	Dadra & Nagar Haveli, Daman & Diu (UT)	0.00 6.15	10.48 19.90	51.67
9	Delhi (NCT) (UT)	0.00	0.00	0.00
10	Goa	0.00	11.42	0.00
11	Gujarat	214.64	98.14	0.00
12	Haryana	6.91	94.57	13.39
13	Himachal Pradesh	137.45	52.94	36.29
14	Jammu & Kashmir (UT)	241.71	34.44	0.00
15	Ladakh (UT)			40.34
16	Jharkhand	0.00	29.71	0.00
17	Karnataka	169.83	122.43	244.13
18	Kerala	74.26	34.32	0.00
19	Lakshadweep (UT)	0.00	4.83	18.90
20	Madhya Pradesh	479.02	31.46	0.00
21	Maharashtra	144.63	22.88	0.00
22	Manipur	33.21	4.29	0.00
23	Meghalaya	158.85	25.74	0.00
24	Mizoram	166.77	140.11	86.01
25	Nagaland	221.57	103.80	271.76
26	Odisha	737.95	37.18	0.00
27	Puducherry (UT)	9.18	14.30	0.00
28	Punjab	87.50	7.30	7.56
29	Rajasthan	278.24	40.65	9.38
30	Sikkim	99.85	4.29	0.00
31	Tamil Nadu	227.86	105.81	11.67
32	Telangana	288.62	11.26	10.51
33	Tripura	125.50	0.00	0.00
34	Uttar Pradesh	362.13	17.16	11.67
35	Uttarakhand	226.14	295.66	0.00
36	West Bengal	453.62	31.46	0.00

Annexure Referred In Reply to Part (c) & (d) of Rajya Sabha Unstarred Question No.949 for answer on 09.02.2022 asked by Shri Iranna Kadadi regarding "ICDS Scheme in Karnataka" indicating the State/UT-wise funds released under **Pradhan Mantri Matru Vandana Yojana** during last three years and current year

Sl. No.	State/UT	2017-18 (Rs. In Crores)		2018-19 (Rs. In Crores)		2019-20 (Rs. In Crores)		2020-21@ (Rs. In Crores)		2021-22@ (Rs. In Crores)	
		Released	Utilised*	Released	Utilised*	Released	Utilised*	Released	Utilised*	Sanctioned/ Released	Utilised*
1	Andaman and Nicobar Islands	1.63	0.43	0.41	1.18	1.27	1.08	0.98	1.01	1.19	0.46
2	Andhra Pradesh	70.22	42.1	141.02	175.8	101.25	168.81	14.39	78.48	14.39	8.45
3	Arunachal Pradesh	9.13	0.01	0.36	2.66	0	3.81	8.72	3.25	0.56	1.15
4	Assam	104.48	4.19	8.17	37.5	125.95	169.35	94.69	64.42	17.74	79.63
5	Bihar	173.51	5.76	12.53	62.28	101.88	342.16	319.98	498.93	206.65	85.96
6	Chandigarh	2.9	1.11	2.48	3.06	3.99	2.96	4.4	2.35	1.89	1.43
7	Chhattisgarh	43.83	7.69	20.26	49.96	52.93	82.26	9.66	58.86	38.66	32.34
8	Dadra & Nagar Haveli	1.03	0.08	0.76	1.01	1.47	1.37	0.3		2.45	1.71
9	Daman & Diu	0.62	0	0.29	0.56	1.04	0.65	0.04			0.86
10	Goa	1.69	0.63	1.07	2.74	1.4	2.12	0.12	1.95	0.73	0.6
11	Gujarat	101.87	25.36	59.59	129.1	102.68	155.33	-	47.11	23.16	8.53
12	Haryana	43.24	13.26	36.75	82.19	65.87	77.87	7.36	40.87	30.01	53.75
13	Himachal Pradesh	18.22	4.42	17.94	27.55	33.69	28.65	7.73	20.61	12.90	16.54
14	Jammu and Kashmir	31.38	1.11	8.28	25.91	30.12	30.31	7.5	20.14	33.72	28.27
15	Jharkhand	56.23	7.01	14.53	59.7	63.38	95.13	16.27	57.23	58.39	16.77
16	Karnataka	102.49	22.41	63.62	132.29	119.53	195.56	37.92	161.43	72.01	86.58
17	Kerala	55.37	15.97	35.14	75.98	64.19	95.15	15.29	68.4	37.67	62.02
18	Ladakh**	-	-	-	-	-	-	0.76	0.27	0.25	0.23
19	Lakshadweep	0.28	0	0.04	0.23	0.18	0.12	0.06	0.17	0.08	0.09
20	Madhya Pradesh	123.21	57.62	185.81	337.85	285.16	308.18	62.78	179.68	107.62	193.66
21	Maharashtra	128.21	38.87	117.96	220.29	294.14	386.03	113.11	264.85	67.87	185.49
22	Manipur	14.74	0.66	0.75	2.74	4.12	12.1	6.48	6.96	1.15	2.58
23	Meghalaya	11.11	0.69	1.02	1.83	4.21	8.43	5.08	4.85	0.00	3.74
24	Mizoram	7.11	2.33	2.95	6.66	8.12	7.62	5.46	3.07	0.56	2.19
25	Nagaland	10.35	0	0.52	1.01	2.67	10.06	1.39	2.67	0.59	1.19
26	NCT Of Delhi	20.09	4.08	7.96	25.43	26.88	38.04	5.46	26.68	21.82	29.15
27	Odisha	71.43	0	3.83	0	-	0	-	0	0.00	0
28	Puducherry	3.32	0.14	0.64	3.16	1.6	3.82	0.85	1.87	2.39	2.48
29	Punjab	46.49	7.86	11.41	59.77	35.54	70.11	12.79	29.74	14.71	4.83
30	Rajasthan	114.87	7.88	96.05	224.1	96.52	167.81	100.02	151.23	54.10	97.88
31	Sikkim	3.54	0.11	0.21	2.15	0.88	2.09	0.57	1.06	0.21	0.21
32	Tamil Nadu	120.88	0	6.58	41.59	46.21	215.29	93.39	195.97	17.51	47.02
33	Telangana	71.96	0	3.85	0	0	-	-	0	0.00	0
34	Tripura	18.45	0.17	0.96	5.78	5.29	16.26	7.55	6.98	3.02	1.87
35	Uttar Pradesh	336.17	47.78	142.17	414.15	405.56	603.83	99.28	476.85	228.73	290.39
36	Uttarakhand	26.11	6.4	14.26	21.59	27.66	28.81	18.97	26.29	16.38	21.52
37	West Bengal	102.45	1.44	29.39	124.66	87.69	205.88	-	0.56	0.00	0
	Total	2,048.59	327.58	1,049.56	2,362.46	2,203.04	3,537.05	1079.37	2,507.23	1088.36	1367.86

*This includes both Centre and State share.

** Before 2020-21, Ladakh has been included as a part of Jammu & Kashmir.

@ For fund utilized during FY 2020-21 and 2021-22, funds disbursed for payment of maternity benefits as per report generated through Pradhan Mantri Matru Vandana Yojana-Common Application Software (PMMVY-CAS) has been considered wherever Utilization certificates have not been received from States.